

Power Generation in Sixth Plan

2996. SHRI DHARM VIR VASISHT: Will the Minister of ENERGY be pleased to state:

(a) whether Government have taken advance action to sanction 7041 M.W. of new generating capacity;

(b) the target of power generation in the Sixth Plan together with the role of Rural Electrification Corporation; and

(c) whether Reserve Bank of India has examined planned participation of commercial banks in regard to (a) and (b)?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) to (c). A Working Group set up by the Planning Commission is presently engaged in the formulation of the Power Plan for the period 1978-79 to 1982-83. The capacity requirements for the end of the five year period would be finalised after the power plan for that period has been approved. However, on the basis of estimates based on the projections of the Tenth Annual Power Survey, Projects have been identified and action to sanction a large number of projects has already been taken. The ongoing schemes totalling about 10,300 MW and newly sanctioned schemes totalling about 6160 MW together with some new schemes which have also been identified are expected to meet the demand for power during the next plan period.

The Working Group is presently engaged in formulating the Rural Electrification Programme for the next five years and also indicate the role of Rural Electrification Corporation.

The Power Plan for the next five year period would also make an assessment of the resources required for its implementation and identify broadly the sources of funding the programme. Whether commercial

banks would participate in any significant way would be part of this study.

Financial assistance from World Bank for Thermal Plants

2997. SHRI DHARM VIR VASISHT: Will the Minister for ENERGY be pleased to state:

(a) the nature and extent of I.D.A. finance agreed to by the World Bank for the Thermal Plants in India during 1976-77 and 1977-78; and

(b) The names of beneficiary States or central territories together with the nature and scope of the projects with target, likely to be achieved when matured?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) A loan of 150 million U.S. Dollars has been obtained on 1st April, 1977 from IDA for financing the 1st stage of 3x200 MW Singrauli Thermal Power Project.

(b) Singrauli Super Thermal Power Project is being set up under Central Sector as a regional station for generation of power to meet the requirements of the States/UTs in the Northern Region. The benefits will mainly accrue to the States of U.P., Rajasthan, Punjab, Haryana and the Union Territory of Delhi.

Setting up of Seamen's Recruiting Centre for Saloon and Deck Crew of Ships in Goa, Daman and Diu

2998. SHRI EDUARDO FALEIRO: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Central Government was approached by the Government of Goa, Daman and Diu for setting up in that Territory a Seamen's Recruiting Centre for Saloon and Deck crew of ships; and

(b) if so, when the proposal was made by the Government of that territory and what are the reasons for not accepting the same?